

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 118 of 2011

Dated: 24th February, 2012

**Present : Hon'ble Mr. V.J. Talwar, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Uttar Haryana Bijli Vitran Nigam Limited & Anr. ... Appellant (s)

Versus

Haryana Electricity Regulatory Commission ... Respondent (s)

Counsel for the Appellant (s) : Mr. Amit Kapur
Ms. Sugandha Somani

Counsel for the Respondent (s) : Ms. Shikha Ohri for
R-1.
Mr. Pradip Dahiya
for R-2.

ORDER

Heard arguments in part. Post the matter for further hearing on
2nd March, 2012.

**(V.J. Talwar)
Technical Member**

**(Justice P.S. Datta)
Judicial Member**

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